

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

2

C.P No. 1199/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE PARTIES: J. J. Plastalloy Private Limited  
V/s.  
Daman Polmers India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	MR. SHYAM KATAKADA a/w MR. MATHEE MD 1/2 KEYSTONE MATERIALS	For the PARTITIONED	
2).			

ORDER

CP No.1199/I&BP/NCLT/MB/MAH/2017

Reserved for Orders on 11.8.2017.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)